

**IN THE INCOME TAX APPELLATE TRIBUNAL (VIRTUAL COURT)
"SMC" BENCH, MUMBAI**

BEFORE SHRI C.N. PRASAD, HON'BLE JUDICIAL MEMBER

ITA NO. 826/MUM/2020 (A.Y: 2011-12)

| | | |
|---|----|---|
| M/s. Classic Metals {Prop: Champalal D. Mehta HUF} 48, Girdhari Bhavan, Shop No.9 Sadashiv Cross Lane Mumbai-400004 PAN: AAAHM3707Q | v. | Income Tax Officer – 19(1)(3) Matru Mandir, Tardeo Road Mumbai - 400007 |
| (Appellant) | | (Respondent) |

| | | |
|------------------------------|----------|-----------------------------|
| Assessee by | : | None |
| Department by | : | Shri Sanjay J. Sethi |
| | | |
| Date of Hearing | : | 28.09.2021 |
| Date of Pronouncement | : | 01.10.2021 |

ORDER

PER C.N. PRASAD (JM)

1. This appeal is filed by the assessee against order of Learned Commissioner of Income Tax (Appeals)–29, Mumbai [hereinafter in short "Ld.CIT(A)"] dated 15.05.2019 for the A.Y. 2011-12.

2. Assessee through its authorized representative filed a letter through e-mail dated 17th August, 2021 and submitted as under: -

"Subject: *classic metals (prop: CHAMPALAL D MEHTA HUF)*
PAN NO: AAAHM3707Q

we would like to state that we have received hearing for appeal for AY 11-12 for classic metals. but we would like to inform your honour that we have filed from no.1 under WS Scheme and so we request your honour to kindly withdraw the appeal.

A COPY OF FORM 3 IS ENCLOSED HEREWITH."

3. On a perusal of the above letter filed by the authorized representative of the assessee and enclosed copy of Form-3 it is noticed that assessee has already filed declaration and undertaking under Vivad Se Vishwas Scheme and received Form-3 from the Revenue accepting the said declaration. Assessee requested for withdrawal of the appeal. Accepting the request of the assessee for withdrawal of appeal, this appeal is dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced on 01.10.2021 as per Rule 34(4) of ITAT Rules by placing the pronouncement list in the notice board.

Sd/-
(C.N. PRASAD)
JUDICIAL MEMBER
Mumbai / Dated 01.10.2021
Giridhar, Sr.PS

Copy of the Order forwarded to:

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER

(Asstt. Registrar)
ITAT, Mum